

Uttar Pradesh where there is power shortage, supply of power to industrial units has been curtailed and supply of power for agricultural purposes has been regulated to minimise adverse effects on agricultural production.

(b) and (c). The availability of electric energy from Bhakra is expected to improve considerably during the Monsoon months due to increased inflows in Gobindsagar Lake. This would ease the power situation in Northern region. Further, it is expected that with the additional generating capacities accruing from the generating schemes the power supply situation in the region would improve considerably.

Assistance for Slum Clearance in big cities

3500. SHRIMATI ROZA DESHPANDE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have allotted money for slum clearance in the big cities during the last two years;

(b) if so, the facts thereof; and

(c) how much Government had sanctioned grants to build houses for these slum dwellers with special reference to Bombay and greater Bombay?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The Slum Clearance Scheme is in the State Sector since 1st April, 1969 and no central assistance is provided directly for the Scheme from that date. State Governments are, however, free to utilise the block loans and block grants provided by the Centre according to their own priorities for various Schemes.

Subsidy to Adivasi Agriculturists of West Bengal

3501. SHRI S. N. SINGH DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether subsidy is being given to Adivasi Agriculturists in West Bengal;

(b) the total amount given during the years 1972-73 and 1973-74 and the total amount utilized;

(c) whether there is any provision to give subsidy to non-Adivasis who are holding less than 10 acres of land for the purchase of cows, oxen etc.; and

(d) when it will be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) There is no Central Sector scheme for giving subsidy exclusively to Adivasi Agriculturists in West Bengal.

(b) Does not arise.

(c) Under the Central sector schemes of S.F.D.A. Projects located in the Districts of Darjeeling, Hoogly and West Dinajpur, and M.F.A.L. Projects located in the districts of Purulia and Bankura of West Bengal, subsidy is being given at the rate of 25 per cent and 33-1/3 per cent respectively to the identified participants. Subsidy is being given under the S.F.D.A. scheme to identified participants with land holding between 2.5 acres and 5 acres for purchase of milch cattle; and under the M.F.A.L. scheme to identified participants with land holding less than 2.5 acres for purchases of milch cattle and plough bullock.

(d) Does not arise.